

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 152/GT/2015

Subject : Petition for truing-up of tariff for the period 2011-14 and determination of tariff for the period 2014-19 in respect of 1050 MW unit of Maithon Power Limited.

Petitioner : Maithon Power Limited

Respondents : Tata Power Delhi Distribution Limited and 4 others

Date of hearing : **4.8.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Parties present : Shri Amit Kapur, Advocate, MPL
Shri Sakya Singha Chaudhari, Advocate, WBSEDCL
Shri Molshree Bhatnagar, Advocate, WBSEDCL

Record of Proceedings

During the hearing the learned counsel for the petitioner, MPL prayed for grant of four weeks time to file its rejoinder to the reply filed by respondent, WBSEDCL. The learned counsel of the respondent did not object to the same.

2. The Commission accepted the prayer and adjourned the hearing. The petitioner shall file its rejoinder on or before 5.9.2016 with advance copy to the respondent. Matter shall be listed for hearing on 29.9.2016. Pleadings in the matter shall be completed prior to the said date of hearing. No further extension shall be granted.

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Legal)

